

मासले में विचारार्थ क्षेत्र को उपलब्ध रिक्तियों को सख्ता के 5 गुणा तक बढ़ाया जा सकता है। कोई भी अनुसूचित जाति/अनुसूचित अवस्थाति का स्तरीकोत्तर अक्षयपक पात्र क्षेत्र में नहीं था और इनलिये इन क्षेत्रों में से कोई पदोन्नति नहीं की गई थी।

Reappearance of shops in front of Red Fort

2332. SHRIMATI PRATIBHA SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware that a large number of shops have reappeared after a lapse of one month in front of the main gate entrance of the Red Fort, during May-June, 1984 in connivance with the officers of the Municipal Corporation of Delhi;

(b) whether it is a fact that these shops are giving an ugly lack to this historical monument;

(c) whether it is also a fact that thousands of foreign and Indian visitors have made complaints about the nuisance created by these shopkeepers; and

(d) if so, what steps have been taken by Government to remove these illegal and unauthorised shops?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS AND IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIK ARJUN): (a) The Municipal Corporation of Delhi has reported that there are only 4 sanctioned tehbazari sites near Booking Office at Red Fort, of which one was sanctioned in the month of May, 1984.

(b) No.

(c) No complaint is reported to have been received by the MCD in the recent past.

(d) Does not arise.

Crops destroyed due to failure of rain, and breaches in Bhakra Canal

2333. SHRI MUKHTIAR SINGH MALIK: Will the Minister of AGRICULTURE be pleased to state: %

(a) whether it is a fact that crops worth more than Rupees 400 crores have been destroyed in Punjab, Haryana and Rajasthan due to failure of rains and breaches in the Bhakra Canal this year;

(b) if so, what are the details in this regard; and

(c) whether any relief has since been provided to the farmers by the Central Government and if not, what are the reasons therefor?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH):

(a) and (b) It is too early to assess the loss, if any, to crops in the States of Punjab, Haryana and Rajasthan due to paucity of rains and breaches in the Bhakra Canal this year.

(c) Only the Government of Haryana have approached for Central assistance, which is being processed.

Selection Grade to National Fitness Corps Instructors

2334. SHRI SHAMIM AHMED SIDDIQI: Will the Minister of SPORTS be pleased to state:

(a) whether it is a fact that selection grade has not been given to the National Fitness Corps Instructors working in the Directorate of Education for the last several years and are stagnating at the maximum of their pay scales;

(b) if so, what are the reasons therefor; and

(c) by when selection grade is proposed to be given and the number of instructors likely to be benefited as a result thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT): (a) to (c) Selection grade would be admissible to the National Fitness Corps Instructors if they fulfil certain criteria laid down under the rules for this purpose. Accordingly, no specific date nor the number of beneficiary instructors can be given.

Instructors Wording in Directorate of Education

2335. SHRI SHAMIM AHMED SIDDIQI: Will the Minister of SPORTS be pleased to state:

(a) the number of National Fitness Corps Instructors working in the Directorate of Education at present;

(b) the number of them who have since been confirmed; and

(c) by when the others are likely to be confirmed?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT): (a) 339 National Fitness Corps Instructors are working in the Directorate of Education, Delhi Administration.

(b) 277.

(c) As confirmation is given when the instructors fulfil certain criteria laid down under rules for this purpose; no specific date can be given.

Functioning of Scooters India Ltd., Lucknow

2336. SHRI ASHWANI KUMAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that while at the time of installation of ancillary units, Scooters India Limited had agreed to fix prices of components in such a manner that ancillary units

get annual profit at 30 per cent of capital investment but now S.I.L. has backed out;

(b) whether S.I.L. is at present producing about 900 Vijay Super Cento Scooters and 50 three-wheelers per month, just 10 per cent of its capacity;

(c) the losses suffered by S.I.L. in each of the last three years and during the current year and also the cumulative loss suffered so far; and

(d) whether it is a fact that recently S.I.L. rewarded their employees with raise in pay ranging from Rs. 100 to Rs. 500 per month retrospectively from June, 1982?

THE MINISTER OF COMMERCE, SUPPLY AND INDUSTRY (SHRI VISHWANATH PRATAP SINGH): (a) A writ petition on this issue filed by the ancillary units, is pending disposal at Lucknow Bench of the Allahabad High Court.

(b) No, Sir. The average monthly production of two wheelers and three wheelers during April—July 1984 has been 2077 and 79 numbers respectively.

(c) The losses suffered by SIL during the last three years are as follows:

	Rs. in lakhs
1980-81	.. 490
1981-82	.. 768
1982-83	.. 710
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1980-81	.. 490
1981-82	.. 768
1982-83	.. 710

The loss in 1983-84 is estimated at Rs. 1183 lakhs.

Total estimated loss as on 31-3-84 is Rs. 5129 lakhs.

(d) A four year wage settlement has been negotiated by SIL with the labour in accordance with the various